

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

17

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 20/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/44/2017  
NAME OF THE PETITIONER(S) : P. Shanmugam & 7 others  
NAME OF THE RESPONDENT(S) : SHANTI ELECTRICAL CONTROLS PVT LTD & 3 ORS  
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. P.H. Arumudh Pandian  
Sr. Adv for  
Sri Charan Rangarajan  
Arthiban Vijay Alk

Counsel for  
Petitioner

*[Signature]*

2. R. Sankararayanan  
Sr. Adv. for  
P. G. r. dhanan  
Domarc S. David

Counsel for R1

*[Signature]*

3. Rahul Boleji  
Vishnu Mohan

Counsel for R2-7

*[Signature]*

## **ORDER**

Shri Athiban Vijay, counsel representing senior counsel for petitioner, Shri P H Arvinth Pandian present. Shri Sankaranarayanan, Senior advocate representing R1 present. Shri Rahul Balaji, counsel for R2 to R7 present and filed counter today. He is directed to furnish copy of the counter to the other side. The matter is posted for hearing of both the sides. Time is enlarged at their request. Put up on 23.11.2017 at 10.30 A.M.

—sd—  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

bc